

Table of the House, an hon. Member of the Opposition suggested that a copy of the evidence should also be laid on the Table or placed in the Library. Well, I doubt whether there is enough time for it. Then, no such evidence has been sent to us. We have not got it. Whether it will come or not, I do not know. Anyhow, we do not possess it. [Placed in Library. See No. LT-522/58].

Mr. Speaker: I may say that members of the Press Gallery cannot go on disturbing the House like this. They have to go one after the other in silence. There should not be such a rush, disturbing the proceedings of the House.

ADJUDICATION PROCEEDINGS AND APPEAL RULES

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table, under sub-section (3) of section 27 of the Foreign Exchange Regulation Act, 1947, a copy of the Adjudication Proceedings and Appeal Rules, 1957, published in Notification No. SRO 23, dated the 4th January, 1958. [Placed in Library. See No. LT-523/58].

AMENDMENTS TO INSURANCE RULES

Shri T. T. Krishnamachari: I beg to lay on the Table, under sub-section (3) of section 114 of the Insurance Act, 1938, a copy of Notification No. SRO 3574, dated the 9th November, 1957, making certain further amendments to the Insurance Rules, 1939. [Placed in Library. See No. LT-524/58].

AMENDMENTS TO MINERAL CONCESSION RULES

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table, under section 10 of the Mines and Minerals (Regulation and Development) Act, 1948, a copy of each of the following Notifications, making certain further amendments to the Mineral Concession Rules, 1949:—

(1) SRO No. 53, dated the 4th January, 1958.

(2) SRO No. 159, dated the 11th January, 1958.

(3) SRO No. 160, dated the 11th January, 1958.

[Placed in Library. See No. LT-525/58]

NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:—

(1) SRO No. 4018, dated the 21st December, 1957, making certain amendments to the Indian Civil Service Provident Fund Rules, 1942.

(2) S.R.O. No. 4019, dated the 21st December, 1957, making certain amendments to the Indian Civil Service Provident Fund Rules, 1942.

(3) S.R.O. No. 4020, dated the 21st December, 1957, making certain amendments to the Secretary of State's Services (General Provident Fund) Rules, 1943.

(4) S.R.O. No. 4021, dated the 21st December, 1957, making certain amendments to the Secretary of State's Services (General Provident Fund) Rules, 1943.

(5) S.R.O. No. 4022, dated the 21st December, 1957, making certain amendments to the Indian Civil Service (Non-European Members) Provident Fund Rules, 1943.

(6) S.R.O. No. 9, dated the 4th January, 1958, making certain amendment to the Indian Police Service (Uniform) Rules, 1954.

(7) S.R.O. No. 10, dated the 4th January, 1958, making certain amendment to the Indian Police Service (Recruitment) Rules, 1954.

(8) S.R.O. No. 11, dated the 4th January, 1958, making certain amendment to the Indian Administrative Service (Recruitment) Rules, 1954.

[Shri Datar].

(9) S.R.O. No. 175, dated the 18th January, 1958, making certain amendments in Schedule III to the Indian Police Service (Pay) Rules, 1954.

(10) S.R.O. No. 176, dated the 18th January, 1958, making certain amendments to the Indian Police Service (Uniform) Rules, 1954.

(11) S.R.O. No. 177, dated the 18th January, 1958, making certain amendment in Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(12) S.R.O. No. 178, dated the 18th January, 1958, making certain amendment to the Indian Administrative Service (Pay) Rules, 1954.

(13) S.R.O. No. 179, dated the 18th January, 1958, making certain amendment to the Indian Police Service (Pay) Rules, 1954.

(14) S.R.O. No. 356, dated the 1st February, 1958, making certain amendments to the Indian Police Service (Regulation of Seniority) Rules, 1954.

(15) S.R.O. No. 357, dated the 1st February, 1958, making certain amendments to the Indian Administrative Service (Regulation of Seniority) Rules, 1954.

[Placed in Library. See No. LT-526/58]

COPYRIGHT RULES

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): I beg to lay on the Table, under section 43 of the Copyright Act, 1957, a copy of the Copyright Rules, 1958, published in Notification No. S.R.O. 270, dated the 21st January, 1958.

[Placed in Library. See No. LT-527/58]

ORDERS ISSUED UNDER THE COPYRIGHT ACT

Dr. K. L. Shrimall: I beg to lay on the Table, under sub-section (3) of section 78 of the Copyright Act, 1957,

a copy of each of the following Orders:—

(1) The International Copyright Order, 1958, published in Notification No. S.R.O. 271, dated the 21st January, 1958.

(2) The Copyright (International Organisations) Order, 1958, published in Notification No. S.R.O. 272, dated the 21st January, 1958.

[Placed in Library. See No. LT-528/58]

AMENDMENTS TO REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of Notification No. S.R.O. 86, dated the 7th January, 1958, making certain further amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956.

[Placed in Library. See No. LT-529/58]

LOK SAHAYAK SENA RULES

The Deputy Minister of Defence (Sardar Majithia): I beg to re-lay on the Table, under sub-section (3) of Section 11 of the Lok Sahayak Sena Act, 1956, a copy of the Lok Sahayak Sena Rules, 1957, published in Notification No. SRO 385, dated the 21st October, 1957.

[Placed in Library. See No. LT-521/58]

ECONOMIC AND TECHNICAL CO-OPERATION BETWEEN INDIA AND FRANCE

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy of the Economic and Technical Co-operation Agreement between the Republic of India and the Republic of France.

[Placed in Library. See No. LT-530/58]